

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 31
TP (Co. Act.)-39(PB)/2023
Old CP No.429/2013

IN THE MATTER OF:

Aidem Ventures Pvt Ltd	...	Applicant/Petitioner
Vs		
B A G Glamour Ltd	...	Respondent

Order under Section 433(e)/433(f) of the Companies Act, 1956.

Order delivered on 03.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Aditi Dani, Mr. Yashas R. K. Advs.
For the Respondent : Mr. Abhishek Malhotra, Ms. Subhalaxmi Sen,
Advs.

ORDER

Ld. Counsel Ms. Aditi Dani for the Applicant/petitioner appeared physically and stated that she had complied with the order dated 18.12.2023 and is pending scrutiny and sought some more time to get it cleared from the registry.

At her request, list the matter **again on 20.05.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)